

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 14<sup>th</sup> NOVEMBER, 2023, 10:30 A.M.**  
 TP No. 112/CTB/2019(CP No. 300/KB/2017),  
 IA (IB) No. 37/CB/2023, IA (IB) No. 312/CB/2023  
**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	44 Noida Infotech (Two) Pvt. Ltd -Vs- Falcon Consultancy Pvt. Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Ipsit Acharya, Adv. (For Liq)  
 Ms. Sonu Jain, Liq.

For Respondent (s)

Mr. Anurag Pati, Adv.

**ORDER**

**IA (IB) No. 37/CB/2023:**

Ld. Counsel Mr. Ipsit Acharya appears on behalf of the Liquidator. Ld. Liquidator, Ms. Sonu Jain presents in person. Ld. Counsel Mr. Anurag Pati appears on behalf of the respondent, who seeks some time to file response. Hence, two weeks' time granted to file a reply and list the matter by 12.12.2023.

**IA (IB) No. 312/CB/2023:**

This is an application filed under Section 60 (5) of IBC, 2013, to take on record the 19th Progress Report for the quarter ended September, 2023 filed with the application discussed and taken on file with just exception. Accordingly, this application is Allowed.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**